

(b) to (d). Does not arise in view of the reply to part (a) above.

Andaman Forest Department

327. Pandit D. N. Tiwary: Will the Minister of Food and Agriculture be pleased to state.

(a) whether the Andaman Forest (Timber) Department is running at a loss, and

(b) the comparative figures of income and expenditure for the last three years?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b) A statement giving the figures of income and expenditure of the Andamans Forest Department for the 3 years 1953-54 to 1955-56 is laid on the Table [See Appendix II, annexure No 21] Figures for 1956-57 are not yet available

It will be seen that except in 1955-56, the Department worked at a profit

Rail Link with Jammu

328. Shri A. S. Sarhadi: Will the Minister of Railways be pleased to refer to the reply given to Starred Question No 378 on the 23rd November, 1956, and state when the rail link with Jammu is likely to be completed?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): The construction of a Railway line to Jammu is not included in the 842 miles of new construction approved by the Planning Commission for the Second Five Year Plan Period.

State Family Planning Boards

329. Shri Naushir Bharucha: Will the Minister of Health be pleased to state.

(a) whether in second week of June, 1957 the National Development Council placed before State Governments a plan to set up Family Planning Boards;

(b) whether this plan includes setting up of 370 family planning clinics by the end of the current financial year,

(c) what will be the Centre's contribution towards (i) clinics set up by State Governments, (ii) clinics run by Municipal bodies, (iii) by private individuals or organisations;

(d) whether there are any State Governments whose official policy is against family planning; and

(e) if so, which are those States?

The Minister of Health (Shri Karmarkar): (a) The Ministry of Health circulated a scheme for family planning to the various State Governments on the 13th September 1956

(b) The target laid down in the Plan is for the opening of 300 rural and 70 urban family planning clinics during the years 1956-57 and 1957-58

(c) Grants for the setting up of family planning clinics are not given to private individuals Financial assistance to State Governments, Municipal Bodies and Voluntary Organisations is provided according to the following pattern —

NON-RECURRING EXPENDITURE

(Including stocking of contraceptives for sale) 100%

RECURRING EXPENDITURE:

	State Govt & Municipal Bodies	Voluntary Organisations
First Year	80%	100%
Second Year	70%	80%
Third Year	50%	To be decided
Fourth Year	30%	-do-
Fifth Year	20%	-do-

(d) No

(e) This does not arise in view of the reply to para (d) above.